

R.O.C.No.13035-A/2022-B2



DISTRICT JUDGES  
TRANSFER & POSTINGS

NOTIFICATION No. 25 / 2022

Thiru.K.H.Elavazhagan, District Judge, functioning as Chairman, State Transport Appellate Tribunal, Chennai, is transferred and posted as Sessions Judge, Sessions Court for Exclusive trial of Bomb Blast Cases, Chennai @ Poonamallee, vice Thiru.P.Velmurugan, transferred.

Thiru.P.Velmurugan, District Judge, functioning as Sessions Judge, Sessions Court for Exclusive trial of Bomb Blast Cases, Chennai @ Poonamallee is transferred and posted as Chairman, Permanent Lok Adalat, Krishnagiri, in the existing vacancy.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 09.02.2022.**

**Sd/- P.DHANABAL,**  
**REGISTRAR GENERAL**

  
(S.O.)